

1	2	3	4	5	6	7	8
3.	BIHAR	41	4	7	0.82	0.08	0.35
4.	GUJARAT	32	9	8	0.64	0.18	0.40
5.	HARYANA	-	30	38	-	0.60	1.90
6.	HIMACHAL PRADESH	62	30	28	1.24	0.60	1.40
7.	JAMMU AND KASHMIR	-	-	1	-	-	0.05
8.	KARNATAKA	8	23	36	0.16	0.46	1.80
9.	KERALA	125	67	40	2.50	1.34	2.00
10.	MADHYA PRADESH	25	28	42	0.50	0.56	2.10
11.	MAHARASHTRA	26	66	91	0.52	1.32	4.55
12.	MANIPUR	7	7	26	0.14	0.14	1.30
13.	NAGALAND	-	1	-	-	0.02	-
14.	ORISSA	-	13	23	-	0.26	1.25
15.	PUNJAB	-	-	1	-	-	0.05
16.	RAJASTHAN	11	19	26	0.22	0.38	1.30
17.	TAMIL NADU	99	33	21	1.98	0.66	1.05
18.	TRIPURA	-	1	6	-	0.02	0.30
19.	UTTAR PRADESH	15	1	39	0.30	0.02	1.95
20.	WEST BENGAL	2	37	19	0.04	0.74	0.95
21.	A. AND N. ISLANDS	-	-	1	-	-	0.05
22.	DELHI	-	-	3	-	-	0.15
TOTAL		527	455	500	10.54	9.10	25.00

NOTE : During 1991-92 and 1992-93 the amount was sanctioned @ Rs. 2,000 per club while in 1993-94 sanctioned @ Rs.5,000 per club.

[English]

Disruption of Train Services

2176. SHRI BOLLA BULLI RAMAIAH : Will the Minister of RAILWAYS be pleased to state :

(a) whether there was a large scale disruption of train services in different parts of the country during the nationwide movement of the left parties;

(b) if so, whether at the time of agitation during the month of September, 1994 heavy loss was incurred to the railway property;

(c) if so, the details thereof; and

(d) the action proposed to be taken by the Government to tackle such problems in future?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (b). The information is begin collected and will be laid on the Table of the Sabha.

Oilseeds Production

2177. SHRIMATI BHAVNA CHIKHLIA :
SHRI HARISH NARAYAN PRABHU ZANTYE:
SHRI NAWAL KISHOR RAI :
SHRI DATTATRAYA BANDARU :
SHRI SOBHANADREESWARA RAO VADDE:
SHRI GOPI NATH GAJAPATHI :
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of AGRICULTURE be pleased to state :

(a) the details of different areas where different varieties of oilseeds including oil palm are being produced at present;

(b) the details regarding the production of oilseeds including oil palm during the last three years, Variety-wise and State-wise, against the target fixed for particular state;

(c) whether the production of oilseeds has been declining in some parts of the country during the said period;

(d) if so, the details thereof alongwith the reasons therefor;

(e) the funds provided to each state during the period to boost the production of oilseeds;

(f) the estimated increase in the production of oilseeds likely to be achieved during the current year against the requirement; and

(g) whether any evaluation of the impact of the National Oilseeds Development Programme has been made; if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) Oilseeds are cultivated almost in all the states of the country but the major oilseeds producing States are Madhya Pradesh, Andhra Pradesh, Gujarat, Karnataka, Maharashtra, Tamil Nadu, Rajasthan, Orissa, Uttar Pradesh and Haryana. These states are growing mainly Groundnut, Soyabean, Castor, Rapeseedmustard, Sunflower, Sesamum, Safflower, Linseed and Niger.

The cultivation of Oil Palm has been initiated in the State of Kerala, Andhra Pradesh, Karnataka, Tamil Nadu and A.N. Islands.

(b) Details are given in the Statement-I attached.

(c) and (d). There has been a slight decline in the production of Oilseeds in Assam, Bihar, Gujarat, Punjab, Rajasthan and West Bengal. The main reason for decline in production is erratic behaviour of monsoon specially during Kharif Season in these States. This has also resulted decline in productivity level.

(e) Details are given in the Statement II attached.

(f) the requirement of Oilseeds has been assessed at 22 million tonnes during 1994-95. The production estimates of oilseeds are not yet available.

(g) An impact evaluation study was made by the Agriculture Finance Corporation (AFC). This study has revealed that Oilseeds Production Programme has made a great success in bringing about the desired increase in the production of oilseeds.

STATEMENT-I

(A) Total Oilseeds Production

State	1991-92		1992-93		1993-94	
	T	A	T	A	T	A
1. Andhra Pradesh	23.30	24.90	24.70	23.12	25.00	28.45
2. Assam	2.05	1.89	1.70	1.49	2.00	1.45
3. Bihar	1.80	1.65	1.60	1.17	1.80	1.52
4. Gujarat	28.40	16.44	25.00	31.86	31.50	15.72
5. Haryana	5.05	8.27	7.60	5.88	8.00	8.70
6. Himachal Pradesh					0.20	0.04
7. Jammu and Kashmir	-	0.45	0.50	0.48	0.50	0.48
8. Karnataka	15.45	18.17	14.60	17.61	19.00	19.40
9. Madhya Pradesh	27.15	29.80	29.45	35.83	34.00	45.76
10. Maharashtra	17.05	10.95	17.00	17.71	18.00	23.46
11. Orissa	10.00	8.58	9.10	2.40	9.00	2.55
12. Punjab	2.65	2.58	1.30	2.31	2.70	2.32
13. Rajasthan	19.00	27.10	24.75	25.41	25.00	24.03
14. Tamil Nadu	11.70	15.98	13.35	18.66	14.00	20.25
15. Uttar Pradesh	13.66	13.76	13.45	12.02	13.00	15.33
16. West Bengal	4.20	4.51	5.70	4.11	5.00	4.36
17. Others	3.54	0.97	0.20	1.00	1.30	0.97
All India	185.00	185.99	190.00	201.06	210.00	214.79

T - Target/Production in lakh tonnes.

A - Achievement of Production in lakh tonnes.

(B) Oil Palm Crude Palm Oil Production in (MT)

	1991-92	1992-93	1993-94
1. Kerala	2323	2232	2949
2. A and N Islands	562	1266	1525 (P)
3. Andhra Pradesh	-	-	186
4. Karnataka	-	-	29
Total	2885	3498	4689 (P)

P - Provisional

STATEMENT - II

(Rs. in lakhs)

S. No.	States	Oilseeds			Oil Palm		
		1991-92	1992-93	1993-94	1991-92	1992-93	1993-94
1.	Andhra Pradesh	824.50	855.50	1436.55	266.24	338.68	717.06
2.	Assam	146.50	149.00	155.743	-	15.00	-
3.	Arunachal Pradesh	-	6.75	29.891	-	-	-
4.	Bihar	48.77	158.00	69.12	-	-	-
5.	Gujarat	658.75	725.50	931.449	31.02	44.35	67.42
6.	Haryana	96.92	215.00	160.81	-	-	-
7.	Himachal Pradesh	9.75	30.00	14.46	-	-	-
8.	Jammu and Kashmir	48.19	41.50	66.397	-	-	-
9.	Karnataka	519.18	685.00	750.00	270.79	235.35	421.53
10.	Madhya Pradesh	520.60	730.35	1005.849	-	-	-
11.	Maharashtra	492.89	733.71	985.03	-	-	-
12.	Manipur	15.00	15.00	22.026	-	-	-
13.	Meghalaya	-	6.75	15.825	-	-	-
14.	Orissa	227.90	315.08	430.747	-	8.10	6.00
15.	Punjab	179.00	128.50	187.500	-	-	-
16.	Rajasthan	341.63	551.00	820.438	-	-	-
17.	Sikkim	38.63	43.00	55.857	-	-	-
18.	Tamil Nadu	635.00	653.50	1425.00	80.38	108.45	137.54
19.	Tripura	7.37	15.47	67.276	-	5.40	-
20.	Uttar Pradesh	409.50	459.63	193.24	-	-	-
21.	West Bengal	115.06	187.17	224.792	-	-	-
22.	Goa	-	-	-	4.50	24.47	17.12
23.	Kerala	-	-	-	6.95	-	-
	Total	5334.54	6699.91	9048.00	659.88	780.00	1366.67

Regional Offices of University Grants Commission

2178. SHRI SUDHIR RAY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether all The Regional Offices of the University commission have started functioning; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) and (b). According to the information furnished by the University Grants Commission, the Regional Offices of UGC at Hyderabad, Pune, Bhopal and Ghaziabad have started functioning. The Regional Offices at Guwahati and Calcutta are likely to become functional soon.